

ORISSA HIGH COURT

FILING REPORT AS ON :01/02/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0001255/2023	SHIBA MUNDA VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	DEOGARH /152 /2021 () //
2	BLAPL/0001256/2023	TIKA @ PARESH MOHAPATRA VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	MARKAT NAGAR /121 /2013 () //
3	BLAPL/0001257/2023	SK. PYRA @ SK. MOHAMMAD PYARO VS STATE OF ODISHA	TAPAN KUMAR SWAIN VS	SPL.TASK FORCE /5 /2021 () //
4	BLAPL/0001258/2023	BUBU @ DUSMANTA SAHOO VS STATE OF ODISHA	DEPAK KUMAR SAHOO VS	TELKOI /99 /2022 () //
5	BLAPL/0001259/2023	PRATAP MALLIK VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	BARAMBA /6 /2021 () //
6	BLAPL/0001260/2023	BHIMSEN DAS @ BHIMA VS STATE OF ODISHA	SK. ZAFARULLA VS	BARIA /97 /2022 () //
7	BLAPL/0001261/2023	HARIBANDHU KARLIA VS STATE OF ODISHA	ARIJEET MISHRA VS	KOTPAD /39 /2022 () //
8	BLAPL/0001262/2023	KEWAL SINGH VS STATE OF ODISHA	SIDHARTHA DAS VS	BARBIL /217 /2022 () //
9	BLAPL/0001263/2023	JITENDRA NANDI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	//0 () //
10	BLAPL/0001264/2023	PITABASA PANGI @ PITA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MATHILI /135 /2019 () //
11	BLAPL/0001265/2023	ISRAEL SENAPATI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MATHILI /131 /2022 () //

ORISSA HIGH COURT**FILING REPORT AS ON :01/02/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
12	BLAPL/0001266/2023	MANGULU DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BUGUDA /443 /2022 () //
13	BLAPL/0001267/2023	PADMAN HARIJAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ORKEL /13 /2020 () //
14	BLAPL/0001268/2023	SAROJ KANHAR @ PINTU KANHAR VS STATE OF ODISHA	UMAKANTA BARIK VS	PHIRINGIA /53 /2021 () //
15	BLAPL/0001269/2023	PRADEEP KUMAR SWAIN @ HANUMAN VS STATE OF ODISHA	DEBASIS SARANGI VS	KABISURYANAGAR (KODALA) /45 /2018 () //
16	BLAPL/0001270/2023	SIBU @ SUSHIL KUMAR SAHANI VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	DHUSURI /259 /2022 () //
17	BLAPL/0001271/2023	DHARMENDRA KUMAR VS STATE OF ODISHA	PRABIN DAS VS	CYBER CRIME AND ECONOMIC OFFENCE /4 /2021 () //
18	BLAPL/0001272/2023	SAROJ KUMAR SETHI @ SARAJU VS STATE OF ODISHA	PRONOY MOHANTY VS	CHANDAPUR /37 /2020 () //
19	BLAPL/0001273/2023	ABHAYA NAIK VS STATE OF ODISHA	ASWINI KUMAR KARMI VS	HANDAPA /333 /2022 () //
20	BLAPL/0001274/2023	DILLIP KUMAR GOUDA VS STATE OF ODISHA	DEBASIS MISHRA VS	GANGAPUR (ASKA) /239 /2020 () //
21	BLAPL/0001275/2023	BIREN KUMAR DEHURY VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	BANTALA /23 /2023 () //
22	BLAPL/0001276/2023	ANUP BAR VS STATE OF ODISHA	PRAVASHA PUJAREE PARIDA VS	DHAULI PS /77 /2021 () //
23	BLAPL/0001277/2023	DEEPAK NAYAK	DIPTI DHALL	ANGUL SADAR PS /1032 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :01/02/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0001278/2023	RINKU BARIK	BISWA RANJAN TRIPATHY	KANTAMAL /132 /2019
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0001279/2023	SUBA RAO HIKAKA	S.K.JENAMANI	CHANDILI /167 /2022
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0001280/2023	GUDDU KUMAR SINGH	DUSHMANTA SAHOO	R.UDAYAGIRI /139 /2022
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0001281/2023	GANGADHAR@ GANGA KAUSALYA	S.K.JENAMANI	K.SINGHPUR /100 /2021
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0001282/2023	CHAKRADHAR SETHY	SOMANATH SATAPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0001283/2023	HIMANSHU BHANDARI	NARESH CH. JENA	EOW,BHUBANESWAR /2 /2022
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0001284/2023	TAKLU @ LABA JEREI	B.N.MAHAPATRA	JAJPUR ROAD /3 /2023
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0001285/2023	RUNA LIMA	SRIKANTA MAHUNTA	PADMAPUR /60 /2022
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0001286/2023	SUMANTA NAHAK	BASANTA KUMAR DAS	DIGAPAHANDI /145 /2022
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0001287/2023	DHARANIDHAR BEHERA	GOPAL KRISHNA BEHERA	GRAM GANJAM /149 /2021
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0001288/2023	DHANI BARIK	PRASANTA KUMAR SAHOO	MATHILI /223 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :01/02/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
35	BLAPL/0001289/2023	STATE OF ODISHA D. LANDA DORA @ JUDHISTIR DALABEHERA VS	PRADEEP KUMAR MOHAPATRA VS	// PATTAPUR (ASKA) /213 /2021 ()
36	BLAPL/0001290/2023	STATE OF ODISHA SHIBASRIT SAHU VS	PRADEEP KUMAR MOHAPATRA VS	// KODALA /21 /2023 ()
37	BLAPL/0001291/2023	STATE OF ODISHA J. MANGALA DORA VS	PRADEEP KUMAR MOHAPATRA VS	// PATTAPUR (ASKA) /213 /2021 ()
38	BLAPL/0001292/2023	STATE OF ODISHA SAMIR SWAIN VS	SAMVIT MOHANTY VS	// PARADEEP LOCK /283 /2021 ()
39	BLAPL/0001293/2023	STATE OF ODISHA CHOUDHURY MAHANTA VS	UMA CHARAN MISHRA VS	// PANDAPADA /46 /2022 ()
40	BLAPL/0001294/2023	STATE OF ODISHA JHUNA @ TAROJ KUMAR PANDA @ TARAJU KUMAR PANDA VS	ABHANI SHANKAR DASPARIDA VS	// SORO /303 /2022 ()
41	BLAPL/0001295/2023	STATE OF ODISHA MANTU CHHATRIA@ HARIJAN VS	ABHILASH MISHRA VS	// BHAWANIPATNA TOWN /180 /2022 ()
42	BLAPL/0001296/2023	STATE OF ODISHA FALINDAR SINGH @ BAHADUR VS	ABHISHEK MOHANTY VS	// BISRA /132 /2022 ()
43	BLAPL/0001297/2023	STATE OF ODISHA SIMANCHALA PANDA VS	PRADEEP KUMAR MOHAPATRA VS	// CHATRAPUR /822 /2022 ()
44	CMAPL/0000075/2023	STATE OF ODISHA SARAT KUMAR SAHOO VS	ADV. VS	// () ()
45	CMAPL/0000076/2023	UNION OF INDIA SHARADA PRASANNA MISHRA VS UNION OF INDIA	ADV. VS	// () ()

ORISSA HIGH COURT

FILING REPORT AS ON :01/02/2023

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46	CMAPL/0000077/2023	PRAVAKAR NAYAK VS UNION OF INDIA	ADV. VS	// 0 //
47	CMAPL/0000078/2023	BRAJA KISHORE SENAPATI VS UNION OF INDIA	ADV. VS	// 0 //
48	CMAPL/0000079/2023	PREMANANDA PRADHAN VS P.O.,INDUSTRIAL TRIBUNAL,BBSR	ADV. VS	// 0 //
49	CMAPL/0000080/2023	BAHLAB CHANDRA SAHOO VS STATE OF ODISHA	ADV. VS	// 0 //
50	CMAPL/0000081/2023	M/S.SHREERAM TRADERS VS COMMISSIONER OF COMMERCIAL TAXES,CUTTACK	ADV. VS	// 0 //
51	CMP/0000112/2023	BIJAN KUMAR MOHAPATRA VS BADAN KUMAR MOHAPATRA	KAMAL BEHARI PANDA VS	// 0 //
52	CMP/0000113/2023	RAGHUNATH MAJHI VS GANGA DAS	AMIT PRASAD BOSE VS	// CIVIL JUDGE (SD),BALASORE(Baleshwar) EC/0000038/2019
53	CMP/0000114/2023	ANAM CHARAN MAJHI VS DHRUBA CHARAN MAJHI	LAKSHMAN MISHRA VS	// 0 //
54	CMP/0000115/2023	SARAT CHANDRA BISWAL VS MAMATA DEHURY	DWARIKA PRASAD MOHANTY VS	// 0 //
55	CMP/0000116/2023	SANTOSH KUMAR SAMAL VS JAYASHREE SAMAL	KALINGA KESHARI MOHAPATRA VS	// 0 //
56	CMP/0000117/2023	BIJAYALAXMI SAMAL VS GOUTAMANJAN MOHANTY	DEEPALI MOHAPATRA VS	// 0 //
57	CMP/0000118/2023	ADALA ANNAPURNA PRADHAN	BIBEKANANDA BHUYAN	//

ORISSA HIGH COURT

FILING REPORT AS ON :01/02/2023

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		VS	VS	0
58	CMP/0000119/2023	SRI JAGANNATH MAHAPRABHU BIJE, KANDHAMAL BASANTI MANDAL	DEBASIS TRIPATHY	//
		VS	VS	0
59	CONTC/0000688/2023	BHIMA CHARAN @ BHIMSEN BARIK JUNEJ KUMAR SETHI	ADV.	//
		VS	VS	0
60	CONTC/0000689/2023	DR.ARABINDA KUMAR PADHEE,IAS NIRANJAN MAHAKUDA	ADV.	//
		VS	VS	0
61	CONTC/0000690/2023	PRASANNA KUMAR SENAPATI,CHIEF ENGNR.,NATIONAL HIGHWAYS,ODISHA SIBA PRASAD SWAIN	BHUBAN MOHAN BHUYAN	//
		VS	VS	0
62	CONTC/0000691/2023	BRUNDEBAN SATPATHY,DIRECTOR ELEMENTARY EDU.,ODISHA NIVA NAYAK	ADV.	//
		VS	VS	0
63	CONTC/0000692/2023	KUKUMINA DAS,OAS(S) KISHORE KUMAR GIRI	ADV.	//
		VS	VS	0
64	CONTC/0000693/2023	BISHNU CHARAN SETHI,IAS MINAKSHI NAYAK	ADV.	//
		VS	VS	0
65	CONTC/0000694/2023	SUSHANTA KUMAR DAS,DIRECTOR,SECONDARY EDU.,ODISHA SANJUKTA DASH	ADV.	//
		VS	VS	0
66	CONTC/0000695/2023	ASWASTI S.,IAS KAMALA KANTA PUTI	ADV.	//
		VS	VS	0
67	CONTC/0000696/2023	SUPERITENDING ENGINEER,CENTRAL MINOR IRRIGATION CIRCLE DR.ITISHREE SAHOO	ADV.	//
		VS	VS	0
68	CONTC/0000697/2023	SHALINI PANDIT,IAS USHARANI MOHAPATRA	ADV.	//
		VS	VS	0

ORISSA HIGH COURT

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		ASWATHY S,IAS		//
69	CONTC/0000698/2023	ANJALI DASH GOSWAMI	ADV.	//
		VS	VS	0
		BIJAYA KUMAR MISHRA,ENGNR. IN CHIEF,W.R.,ODISHA		//
70	CONTC/0000699/2023	DUKHISHYAM MAHAKUD	ADV.	//
		VS	VS	0
		DR.MONA SHARMA,IAS		//
71	CONTC/0000700/2023	RATIKANTA BEHERA	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
72	CONTC/0000701/2023	ARUNA ROUT	ADV.	//
		VS	VS	0
		ASWATHY S.,IAS		//
73	CONTC/0000702/2023	PRAKASHINI PANDA	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
74	CONTC/0000703/2023	RAJASHREE MOHANTY	ADV.	//
		VS	VS	0
		ASWATHY S.,IAS		//
75	CONTC/0000704/2023	SRIDHAR PRASAD DAS	ADV	//
		VS	VS	0
		SATYABRATA SAHU, ADDL. CHIEF SECY., R AND D.M DEPT.		//
76	CONTC/0000705/2023	BHASKAR CHANDRA GOCHHAYAT	ADV	//
		VS	VS	0
		SATYABRATA SAHU, ADDL. CHIEF SECY., R AND D.M DEPT.		//
77	CONTC/0000706/2023	UMAKANTA MALIK	ADV	//
		VS	VS	0
		SATYABRATA SAHU, ADDL. CHIEF SECY., R AND D.M DEPT.		//
78	CONTC/0000707/2023	GAYADHAR BEHERA	ADV	//
		VS	VS	0
		SATYABRATA SAHU, ADDL. CHIEF SECY., R AND D.M DEPT.		//
79	CONTC/0000708/2023	RADHAKRUSHNA BHUYAN	ADV	//
		VS	VS	0
		SATYABRATA SAHU, ADDL. CHIEF SECY., R AND D.M DEPT.		//

ORISSA HIGH COURT

FILING REPORT AS ON :01/02/2023

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80	CONTC/0000709/2023	RAMA CHANDRA BHOI VS SATYABRATA SAHU, ADDL. CHIEF SECY., R AND D.M DEPT.	ADV VS	// 0
81	CONTC/0000710/2023	SRIKANTA ROUL VS SATYABRATA SAHU, ADDL. CHIEF SECY., R AND D.M DEPT.	ADV VS	// 0
82	CONTC/0000711/2023	RATNAKAR PARIDA VS SATYABRATA SAHU, ADDL. CHIEF SECY., R AND D.M DEPT.	ADV VS	// 0
83	CONTC/0000712/2023	GOURAHARI KHATUA VS SATYABRATA SAHU, ADDL. CHIEF SECY., R AND D.M DEPT.	ADV VS	// 0
84	CONTC/0000713/2023	DINABANDHU DEY VS SATYABRATA SAHU, ADDL. CHIEF SECY., R AND D.M DEPT.	ADV VS	// 0
85	CONTC/0000714/2023	SAMBHUNATH SETHI VS SATYABRATA SAHU, ADDL. CHIEF SECY., R AND D.M DEPT.	ADV VS	// 0
86	CONTC/0000715/2023	DHIRENDRANATH MANDAL VS SATYABRATA SAHU, ADDL. CHIEF SECY., R AND D.M DEPT.	ADV VS	// 0
87	CONTC/0000716/2023	KARUNAKARA BHUYAN VS SATYABRATA SAHU, ADDL. CHIEF SECY., R AND D.M DEPT.	ADV VS	// 0
88	CONTC/0000717/2023	BATAKRUSHNA PRADHAN VS SATYABRATA SAHU, ADDL. CHIEF SECY., R AND D.M DEPT.	ADV VS	// 0
89	CONTC/0000718/2023	SRINATH BARIK VS SATYABRATA SAHU, ADDL. CHIEF SECY., R AND D.M DEPT.	ADV VS	// 0
90	CONTC/0000719/2023	BHARAT CHANDRA PRADHAN VS SATYABRATA SAHU, ADDL. CHIEF SECY., R AND D.M DEPT.	ADV VS	// 0
91	CONTC/0000720/2023	GAYADHAR PRADHAN	ADV	//

ORISSA HIGH COURT

FILING REPORT AS ON :01/02/2023

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		VS	VS	0
92	CONTC/0000721/2023	SATYABRATA SAHU, ADDL. CHIEF SECY., R AND D.M DEPT. BASANTA KUMAR MOHANTY	ADV	//
		VS	VS	0
93	CONTC/0000722/2023	SATYABRATA SAHU, ADDL. CHIEF SECY., R AND D.M DEPT. HARIHAR JENA	ADV	//
		VS	VS	0
94	CONTC/0000723/2023	SATYABRATA SAHU, I.A.S PADMABATI SAHOO	ADV	//
		VS	VS	0
95	CONTC/0000724/2023	SATYABRATA SAHU, ADDL. CHIEF SECY., R AND D.M DEPT. DIBAKAR PATRA	ADV	//
		VS	VS	0
96	CONTC/0000725/2023	SANJAY KUMAR SINGH, I.A.S. NRUSINGHA CHARAN DASH	ADV.	//
		VS	VS	0
97	CONTC/0000726/2023	ANU GARG,IAS BIDYADHARA MISHRA	ADV	//
		VS	VS	0
98	CONTC/0000727/2023	ANU GARG, I.A.S. PRAFULLA KUMAR DOBAI	NRUSINGH CHARAN ROUT	//
		VS	VS	0
99	CONTC/0000728/2023	NIRANJJAN SAHOO,TAHASILDAR,RASULPUR GEETAMANI SAHOO	ADV.	//
		VS	VS	0
100	CONTC/0000729/2023	COMMNR. CUM SECY.,S AND M.E. ,ODISHA SADASIBA MAJHI	ADV.	//
		VS	VS	0
101	CONTC/0000730/2023	PRADEEP KUMAR SAHOO,OAS SINDHUSUTA GAHIR	ADV.	//
		VS	VS	0
102	CONTC/0000731/2023	SATYABRATA SAHU,IAS T.SITA RAMA RAO	ADV.	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :01/02/2023

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103	CONTC/0000732/2023	NIKUNJA BIHARI DHAL,IAS INDUMATI PANIGRAHI VS	ADV. VS	// // ()
104	CONTC/0000733/2023	ANU GARG,PRINCIPAL SECY.,W.R. DEPT. IDISH CHANDRA BHUYAN MOHAPATRA VS	JAJATI KESHARI KHUNTIA VS	// // ()
105	CONTC/0000734/2023	VIJAYA AMRUTA KULANGE, COMMSSIONER, B.M.C., KHURDA SASHI TARAI VS	JAJATI KESHARI KHUNTIA VS	// // ()
106	CRLA/0000129/2023	VIJAYA AMRUTA KULANGE, COMMSSIONER, B.M.C., KHURDA BHASKAR SAHOO VS	BIRAJA PRASANNA DAS VS	// BALIAPAL /164 /2021 ()
107	CRLA/0000130/2023	STATE OF ODISHA JANMEJAYA PODHA @ MANTU VS	JYOTIRMAYA SAHOO VS	// KHAJURIPADA /42 /2021 ()
108	CRLA/0000131/2023	STATE OF ODISHA RANJAN ROUT @ RANJAN KUMAR ROUT VS	AMULYA RATNA PANDA VS	// JAJPUR SADAR /261 /2020 ()
109	CRLA/0000132/2023	STATE OF ODISHA BASISTA @ BASHISTHA DEHURY VS	SATYAJIT MOHAPATRA VS	// ANGUL TOWN /839 /2020 ()
110	CRLMA/0000036/2023	STATE OF ODISHA ROKKAM ANANTA VS	ADV. VS	// KASINAGAR /64 /2018 ()
111	CRLMC/0000577/2023	REPUBLIC OF INDIA KRUSHNA CHANDRA PARIDA VS	UNMESH CHANDRA JENA VS	// BHADRAK RURAL /100 /2020 ()
112	CRLMC/0000578/2023	STATE OF ODISHA SARBESWAR BEHERA VS	JYOTIRMAYA SAHOO VS	// NARASINGHPUR /284 /2022 ()
113	CRLMC/0000579/2023	STATE OF ODISHA ANTARYAMI DAS VS	SANTOSH KUMAR MOHAPATRA VS	// KORAPUT VIGILANCE /27 /2021 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :01/02/2023

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114	CRLMC/0000580/2023	UMESH PATRA VS STATE OF ODISHA	SAHASRA JYOTI NANDA VS	KHARIAR /25 /2019 () //
115	CRLMC/0000581/2023	KISHORE CHANDRA JENA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	CHAULIAGANJA /149 /2014 () //
116	CRLMC/0000582/2023	ANDREW R. COBB VS STATE OF ODISHA	DR.BINOD KUMAR MISHRA VS	JEYPORE TOWN /44 /2021 () //
117	CRLMC/0000583/2023	SASIA@ANIL KUMAR MALIK VS STATE OF ODISHA	DEVASHIS PANDA VS	PATTAMUNDAI /36 /2017 () //
118	CRLMC/0000584/2023	RAMESH BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	BADAGADA /83 /2007 () //
119	CRLMC/0000585/2023	PINTU BEHERA@LITUA BEHERA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /444 /2022 () //
120	CRLMC/0000586/2023	PRAVATA KUMAR TRIPATHY VS REPUBLIC OF INDIA	HEMANT KUMAR MUND VS	KHARABEL NAGAR P.S. /44 /2013 () //
121	CRLMC/0000587/2023	BRUNDABAN HIMIRIKA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	/ /0 () //
122	CRLMC/0000588/2023	TUMESWAR NAIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	/ /0 () //
123	CRLMC/0000589/2023	DILLIP KUMAR PADHI VS STATE OF ODISHA	PRADOSH KUMAR DAS VS	HINDOL /33 /2014 () //
124	CRLMC/0000590/2023	PRITI JAIN VS STATE OF ODISHA	PRAVASH CH JENA VS	BADAGODA P.S. /92 /2017 () //
125	CRLMC/0000591/2023	JAYANTI KORKARIA	TUKUNA KUMAR MISHRA	CHANDILI /192 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :01/02/2023

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		VS	VS	()
		STATE OF ODISHA		//
126	CRLMC/0000592/2023	ALIASGRA DEESAWALA	SK. ZAFARULLA	/ /0
		VS	VS	()
		M/S.OHM PIPES PVT LTD		//
127	CRLMC/0000593/2023	LINGARAJ SAHOO	BHABANI SANKAR DAS	/ /0
		VS	VS	()
		TAPAN KUMAR GHOSH		//
128	CRLMC/0000594/2023	BISWAJIT@BISWAJIT KHILAR	DEBASIS TRIPATHY	PATTAMUNDAI /87 /2018
		VS	VS	()
		STATE OF ODISHA		//
129	CRLMC/0000595/2023	ASHOK KUMAR PANDA	SARATHI JYOTI MOHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
130	CRLMC/0000596/2023	HEMANTA KUMAR SWAIN	BINAYA KUMAR MOHANTY	TIRTOL /316 /2015
		VS	VS	()
		STATE OF ODISHA		//
131	CRLMC/0000597/2023	TAPAN KUMAR MALLICK@HADA	BINAYA KUMAR MOHANTY	TIRTOL /108 /2021
		VS	VS	()
		STATE OF ODISHA		//
132	CRLMC/0000598/2023	MANAS RANJAN NAYAK	LALITENDU MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
133	CRLMP/0000206/2023	BABA DHABALESWAR COMMITTEE, KEONJHAR	SUSANTA KUMAR TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
134	CRLMP/0000207/2023	BABA DHABALESWAR COMMITTEE, KEONJHAR	SUSANTA KUMAR TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
135	CRLMP/0000208/2023	SAMISKHYA MOHAPATRA	BRUNDABAN ROUT	/ /0
		VS	VS	()
		STATE OF ODISHA		//
136	CRLMP/0000209/2023	DINGAR KUMBHAR	PRASANNA KUMAR MISHRA	/ /0
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :01/02/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLMP/0000210/2023	STATE OF ODISHA NILAM KUMAR SWAIN VS	SAKTI PRASAD DAS VS	// /0 ()
138	CRLMP/0000211/2023	STATE OF ODISHA SANJAY KUMAR KHANDELWAL VS	SAMARESH PATTANAİK VS	// /0 ()
139	CRLMP/0000212/2023	STATE OF ODISHA NIHARIKA MOHANTY VS	KALPATARU ROUT VS	// /0 ()
140	CRLMP/0000213/2023	STATE OF ODISHA SANTILATA MALLICK VS	ANUP UDAYA SENAPATI VS	// /0 ()
141	CRLMP/0000214/2023	STATE OF ODISHA PURNA CHANDRA SAHU VS	SUKANTA KUMAR NAYAK -2 VS	// /0 ()
142	CRLMP/0000215/2023	STATE OF ODISHA BHAGYASHREE DAS VS	AMLAN SHAKTI PAUL VS	// /0 ()
143	CRLREV/0000053/2023	STATE OF ODISHA LUINA PRADHAN VS	SUSANTA KUMAR TRIPATHY VS	// KAKATAPUR /82 /2021 ()
144	CRLREV/0000054/2023	PRIYADARSINI PRADHAN SANJAY KUNDU @ SANJAY KUMAR KUNDU VS	ANJAN KUMAR BISWAL VS	// /0 ()
145	CRP/0000006/2023	STATE OF ODISHA M/S. SHRUTI INN PVT. LTD. VS	SIDHART MISHRA VS	// /0 ()
146	FAO/0000052/2023	JAI JAGANNATH ASSOCIATES JHARANA PANDA VS	SATYABAN SAHOO VS	// /0 ()
147	FAO/0000053/2023	UNION OF INDIA D.M.,NATIONAL INSURANCE CO. LTD. VS	B.N.UDGATA VS	// /0 ()
		ELIYAS@LLIASH KHAN		//

ORISSA HIGH COURT

FILING REPORT AS ON :01/02/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	FAO/000054/2023	D.M./M/S. ORIENTAL INSURANCE COMPANY LTD. VS GAGAN BIHARI ROUT	SOMNATH ROY VS	// 0 //
149	FAO/000055/2023	M/S. MAHAVIR PVC CABLES FACTORY, CUTTACK VS M/S. INDO MAHAVEER KABLE, DHENKANAL	PRATIK DASH VS	// 0 //
150	MATA/000036/2023	HAREKRUSHNA BEHERA VS MANASI JENA	SUBASH CHANDRA ACHARYA VS	// 0 //
151	MATA/000037/2023	RANJULATA DAS@DUTTA VS PARESH KUMAR DAS	SOMANATH NANDA VS	// 0 //
152	RSA/000033/2023	BAURIBANDHU SAMANTARA VS UPENDRA NATH SATAPATHY	MANMAYA KUMAR DASH VS	// 0 //
153	RSA/000034/2023	KARA MAJHI@MARANDI VS BHAGABAN MAJHI@HEMBRAM	SUKANTA KUMAR NAYAK VS	// 0 //
154	RSA/000035/2023	LURU MEHER VS SAILABALA MEHER	BHASKAR CHANDRA PANDA VS	// 0 //
155	RSA/000036/2023	HRUDANANDA MOHANTA VS LOPAMUDRA MOHANTA	KARUNAKAR NAYAK VS	// 0 //
156	RVWPET/000024/2023	MAA KHETRAPALI SWAYAM SAHAYAK GOSTHI, PURI VS STATE OF ODISHA	ADV. VS	// 0 //
157	RVWPET/000025/2023	BIJAN KUMAR JENA VS STATE OF ODISHA	ADV. VS	// 0 //
158	RVWPET/000026/2023	BARAPADA SCHOOL OF ENGINEERING AND TECHNOLOGY VS BIKASH RANJAN JENA	OSWON PATNAIK VS	// 0 //
159	STREV/000005/2023	M/S. MAS DURGA FLOUR MILLS PVT.LTD.	UMESH CHANDRA BEHURA	//

ORISSA HIGH COURT

FILING REPORT AS ON :01/02/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
160	TRP(C)/000048/2023	STATE OF ODISHA MITALI ROUTRAY	AJIT CHANDRA MOHAPATRA	//
		VS	VS	()
161	TRP(C)/000049/2023	DIBYA OM JENA@CHINTU SUSAMA PUTY	DILIP KUMAR MISRA	//
		VS	VS	()
162	TRPCRL/000008/2023	MINAKETAN PRUSTY DHURBA CHARAN BEHERA	ASHUTOSH MISHRA	//
		VS	VS	(DEOGARH /198 /2011)
163	WA/0000137/2023	STATE OF ODISHA RAMESH CHANDRA SAHOO	SAMIR KUMAR DAS	//
		VS	VS	()
164	WA/0000138/2023	STATE OF ODISHA CHANDRA SEKHAR SWAIN	CHIRANJAYA MOHANTY	//
		VS	VS	()
165	WA/0000139/2023	JOINT COMMNR., SETTLEMENT AND CONSOLIDATION, BERHAMPUR KALPANA SAHOO	DINESH KUMAR PATRA	//
		VS	VS	()
166	WA/0000140/2023	STATE OF ODISHA STATE OF ODISHA	MANOJ KUMAR KHUNTIA, A.G.A.	//
		VS	VS	()
167	WA/0000141/2023	BILASINI NAIK STATE OF ODISHA	MANOJ KUMAR KHUNTIA, A.G.A.	//
		VS	VS	()
168	WA/0000142/2023	PRATAP CHANDRA JENA STATE OF ODISHA	H.M.DHAL, A.G.A.	//
		VS	VS	()
169	WP(C)/0003069/2023	AMULYA KUMAR NAYAK GAGAN BIHARI NANDA	SUBRAT SATPATHY	//
		VS	VS	()
170	WP(C)/0003070/2023	THE SECRETARY, DHENKANAL REGIONAL IMPROVEMENT TRUST (DRIT), DHENKANAL JEETENDRA SABAR	BIPIN KUMAR NAYAK	//
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :01/02/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WP(C)/0003071/2023	STATE OF ODISHA KADAMBINI KHANDUAL VS	PRAMOD KUMAR ROUT VS	// // ()
172	WP(C)/0003072/2023	STATE OF ODISHA RAMESH KUMAR SATAPATHY VS	MANAS PATI VS	// // ()
173	WP(C)/0003073/2023	STATE OF ODISHA JITENDRA KUMAR MOHANTA VS	MANAS PATI VS	// // ()
174	WP(C)/0003074/2023	STATE OF ODISHA PRAFULLA KUMAR DASH VS	MANAS PATI VS	// // ()
175	WP(C)/0003075/2023	STATE OF ODISHA KSHITISH KUMAR SETHI VS	JANGYA PRAKASH PARIDA VS	// // ()
176	WP(C)/0003076/2023	STATE OF ODISHA JENAMANI DEI VS	MOHIT AGARWAL VS	// // ()
177	WP(C)/0003077/2023	TP CENTRAL ODISHA DISTRIBUTION LTD. BBSR JAGNYA SAHU VS	TIKERAM MEHER VS	// // ()
178	WP(C)/0003078/2023	STATE OF ODISHA MINAKHI DASH VS	BHABANI SANKAR MISHRA VS	// // ()
179	WP(C)/0003079/2023	STATE OF ODISHA AKULA CHANDRA SAHU VS	KIRTAN DANG VS	// // ()
180	WP(C)/0003080/2023	STATE OF ODISHA SAROJINI DASH VS	BHABANI SANKAR MISHRA VS	// // ()
181	WP(C)/0003081/2023	STATE OF ODISHA THABIRA SAHU VS	KIRTAN DANG VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :01/02/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0003082/2023	BAISHNAB SAHOO VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	// 0 //
183	WP(C)/0003083/2023	JANAKI MEHER VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
184	WP(C)/0003084/2023	BANAMALI RANA VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
185	WP(C)/0003085/2023	KADAMBINI DASH VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	// 0 //
186	WP(C)/0003086/2023	SAROJINI SAHU VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
187	WP(C)/0003087/2023	SOBHAGINI NAIK VS THE COLLECTOR AND DM, ANGUL	SAROJ RANJAN SUBUDHI VS	// 0 //
188	WP(C)/0003088/2023	SMRUTI DAS VS STATE OF ODISHA	MANAS PATI VS	// 0 //
189	WP(C)/0003089/2023	JAYADEB SAHU VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
190	WP(C)/0003090/2023	KALINGA SPONGE IRON LTD., SUNDARGARH VS STATE OF ODISHA	PRATYUSH RANJAN PATNAIK VS	// 0 //
191	WP(C)/0003091/2023	NALINI KUMAR PATTANAIAK VS STATE OF ODISHA	SATYABADI MANTRY VS	// 0 //
192	WP(C)/0003092/2023	JAGABANDHU PANDA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
193	WP(C)/0003093/2023	BIRANCHI HATI	BINOD KUMAR HATI	//

ORISSA HIGH COURT

FILING REPORT AS ON :01/02/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		COMMNR. CUM SECY., PANCHAYATRAJ DEPT.		//
194	WP(C)/0003094/2023	KISHORE CHANDRA DAS	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0003095/2023	SUBAS CHANDRA BEHERA	ANIMA KUMARI DEI	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0003096/2023	BINOD KUMAR MOHAPATRA	M.BALAKRISHNA RAO	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0003097/2023	GUNADHAR SAMANTARA	ARJUNA CHARANA BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0003098/2023	SURENDRA KUMAR LENKA	NIRMAL RANJAN ROURAY	//
		VS	VS	0
		UNION OF INDIA		//
199	WP(C)/0003099/2023	PURNA CHANDRA HATI	PITAMBAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0003100/2023	SWAPAN KUMAR PANDA	PITAMBAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0003101/2023	BIJAY KUMAR PANDA	SANGRAM SENAPATI	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0003102/2023	M/S. UMA MAHESWAR ASSOCIATES, BERHAMPUR	GOUTAM LENKA	//
		VS	VS	0
		CHIEF MANAGER/AO, INDIAN BANK, BERHAMPUR		//
203	WP(C)/0003103/2023	TUNA BHUYAN	SANGRAM SENAPATI	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0003104/2023	BIJAYA KUMAR BEHERA	DURGESH NARAYAN RATH	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :01/02/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0003105/2023	STATE OF ODISHA SESHADEV SRICHANDAN VS PRAMILA DEI	PRONOY MOHANTY VS	// // 0 //
206	WP(C)/0003106/2023	PRATAP CHANDRA MOHANTY VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
207	WP(C)/0003107/2023	JAGADISH PRASAD MOHANTY VS STATE OF ODISHA	PRASANTA KUMAR NAYAK VS	// 0 //
208	WP(C)/0003108/2023	GATI KRUSHNA DAS VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
209	WP(C)/0003109/2023	PRADIP KUMAR SAHU VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
210	WP(C)/0003110/2023	SUKADEV SINGH VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
211	WP(C)/0003111/2023	PRATAP CHANDRA PATRA VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
212	WP(C)/0003112/2023	BIJAYA KUMAR SENAPATI VS STATE OF ODISHA	LAXMI NARAYAN PATEL VS	// 0 //
213	WP(C)/0003113/2023	SUNITA PANDA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
214	WP(C)/0003114/2023	LAXMI RAY VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
215	WP(C)/0003115/2023	RABINARAYAN BEHERA VS M.D./G.M., TPCODL, BBSR	SUBRAT SATPATHY VS	// 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :01/02/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0003116/2023	QUOSAIN SULTAN SIDDIQUA VS STATE OF ODISHA	MANORANJAN MISHRA VS	// 0 //
217	WP(C)/0003117/2023	SARADA PRASANNA PATTANAİK VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
218	WP(C)/0003118/2023	BINAYA KUMAR PANIGRAHI VS STATE OF ODISHA	SIBANARAYAN BISWAL VS	// 0 //
219	WP(C)/0003119/2023	AMODA KUMAR HOTA VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
220	WP(C)/0003120/2023	DR. UMA SHANKAR MISHRA VS STATE OF ODISHA	SIBANARAYAN BISWAL VS	// 0 //
221	WP(C)/0003121/2023	BIJAYA KUMAR DAS VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
222	WP(C)/0003122/2023	DWARIKANATH BAGHEL VS AO CUM CHIEF GENERAL MANAGER, ICICI BANK, BBSR	BITAS KUMAR SWAIN VS	// 0 //
223	WP(C)/0003123/2023	BEBI SAHOO VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
224	WP(C)/0003124/2023	SEK HASIM VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
225	WP(C)/0003125/2023	DURGA PRASAD MISHRA VS COLLECTOR, KALAHANDI	LAMBODAR DASH VS	// 0 //
226	WP(C)/0003126/2023	BIJAY KUMAR TRIPATHY VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
227	WP(C)/0003127/2023	PAREMESWAR NAYAK	SAROJ KUMAR PADHI	//

ORISSA HIGH COURT**FILING REPORT AS ON :01/02/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	WP(C)/0003128/2023	GOVT. OF ODISHA PRAVAT KUMAR SANDHA	SUBASH CH PANI	//
		VS	VS	0
229	WP(C)/0003129/2023	STATE OF ODISHA LILY BEHERA	SUSHANTA KUMAR JOSHI	//
		VS	VS	0
230	WP(C)/0003130/2023	STATE OF ODISHA DEEPAK KUMAR PARIDA	SHISHIR KU. ROURAY	//
		VS	VS	0
231	WP(C)/0003131/2023	STATE OF ODISHA SYLVANUS PANNA	SAHASRA JYOTI NANDA	//
		VS	VS	0
232	WP(C)/0003132/2023	STATE OF ODISHA KALI CHARAN MANIK	TUSHAR KANTA NAYAK	//
		VS	VS	0
233	WP(C)/0003133/2023	STATE OF ODISHA JYOTIRANI SARANGI	RAJJEET ROY	//
		VS	VS	0
234	WP(C)/0003134/2023	STATE OF ODISHA PRIYADARSHI JENA	UPASANA BAL	//
		VS	VS	0
235	WP(C)/0003135/2023	THE ADDL. CT AND GST OFFICER, MAYURBHANJ CIRCLE PREMASILA ROUT	PRADEEP KUMAR PARIDA	//
		VS	VS	0
236	WP(C)/0003136/2023	STATE OF ODISHA KAMALA KANTA MOHANTY	SUKANTA KUMAR MISHRA	//
		VS	VS	0
237	WP(C)/0003137/2023	STATE OF ODISHA PRAMILA EKKA	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
238	WP(C)/0003138/2023	STATE OF ODISHA JYOTSNARANI PATTANAİK	SOUBHAGYA CHANDRA DEV DASH	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :01/02/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0003139/2023	STATE OF ODISHA HARA SAHOO @ HARA BEWA VS	GANESWAR BEHERA VS	// // ()
240	WP(C)/0003140/2023	STATE OF ODISHA SKD ASSOCIATES, CUTTACK VS	GOPABANDHU MISHRA VS	// // ()
241	WP(C)/0003141/2023	THE CHIEF GM-IN-CHARGE, RBI, MUMBAI RAMYABALA SAHOO VS	AKSHAYA KUMAR SAHOO VS	// // ()
242	WP(C)/0003142/2023	STATE OF ODISHA NILAKANTHA BEHERA VS	ABHILASH MISHRA VS	// // ()
243	WP(C)/0003143/2023	EAST COAST RAILWAY, BBSR KRISHNA SINGH VS	UPASANA BAL VS	// // ()
244	WP(C)/0003144/2023	THE ADDL. STATE TAX OFFICER, CT AND GST CIRCLE, MAYURBHANJ S.K.D ASSOCIATES, CUTTACK VS	GOPABANDHU MISHRA VS	// // ()
245	WP(C)/0003145/2023	THE CHIEF GM-IN-CHARGE, RBI, MUMBAI UPASHU NIAL VS	BINOD KUMAR HATI VS	// // ()
246	WP(C)/0003146/2023	COMMR. CUM SECY., S AND ME, BBSR NARAYAN CHANDRA PANDA VS	TRILOCHAN DASH VS	// // ()
247	WP(C)/0003147/2023	COLLECTOR, JAJPUR DEBABALA PANDA @ DEVI VS	KALPATARU ROUT VS	// // ()
248	WP(C)/0003148/2023	STATE OF ODISHA KAMALA CHOWHAN VS	RAMA CHANDRA JENA VS	// // ()
249	WP(C)/0003149/2023	STATE OF ODISHA MANMOHAN MALLA VS	LAXMIKANTA MOHANTY VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :01/02/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0003150/2023	GOBINDA MOHARANA VS MAHINDRA GUJARAT TRACTORS LTD., AHMADABAD	TRILOCHAN DASH VS TRILOCHAN DASH	// 0 //
251	WP(C)/0003151/2023	ABHISHEK DAS VS ODISHA ELECTRICITY REGULATORY COMMISSION, KHURDA	TRILOCHAN DASH VS LAXMIKANTA MOHANTY	// 0 //
252	WP(C)/0003152/2023	BABAJI KUMAR VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS TRILOCHAN DASH	// 0 //
253	WP(C)/0003153/2023	NITYANANDA MOHANTY VS STATE OF ODISHA	TRILOCHAN DASH VS LAXMIKANTA MOHANTY	// 0 //
254	WP(C)/0003154/2023	ASHOK KUMAR DAS VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS SUKANTA KUMAR DALAI	// 0 //
255	WP(C)/0003155/2023	M/S C.P.MOHANTY VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS LAXMIKANTA MOHANTY	// 0 //
256	WP(C)/0003156/2023	BIKRAM SAHOO VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS SUKANTA KUMAR NAYAK	// 0 //
257	WP(C)/0003157/2023	SATRUGHNA JENA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS LAXMIKANTA MOHANTY	// 0 //
258	WP(C)/0003158/2023	SANTOSH KUMAR DAS VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS RAMAKANTA PANDA	// 0 //
259	WP(C)/0003159/2023	PRAFULLA KUMAR GHOSH VS ZONAL MANAGER, UCO BANK, BALASORE	RAMAKANTA PANDA VS JITENDRA SAMANTARAY	// 0 //
260	WP(C)/0003160/2023	PARAMANANDA PANIGRAHI VS STATE OF ODISHA	JITENDRA SAMANTARAY VS LAXMIKANTA MOHANTY	// 0 //
261	WP(C)/0003161/2023	BIJAYALAXMI ACHARYA	LAXMIKANTA MOHANTY	//

ORISSA HIGH COURT

FILING REPORT AS ON :01/02/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
262	WP(C)/0003162/2023	STATE OF ODISHA KISHORE CHANDRA MANDHATA	MANAS CHAND	//
		VS	VS	0
263	WP(C)/0003163/2023	STATE OF ORISSA DILLIP KUMAR MAHANA	LAXMIKANTA MOHANTY	//
		VS	VS	0
264	WP(C)/0003164/2023	STATE OF ODISHA GOUR GOBIND SAMANT	RAJENDRA KUMAR PRADHAN	//
		VS	VS	0
265	WP(C)/0003165/2023	SPECIAL LAO, TALCHER BIMALAGARH NEW B.G. RAIL LINK PROJECT DHIRENDRA KUMAR NATH	KHIROD CHANDRA MAJHI	//
		VS	VS	0
266	WP(C)/0003166/2023	R.T.O.,CUTTACK BRAJARAJ SAI	ASHOK KUMAR PAREEK	//
		VS	VS	0
267	WP(C)/0003167/2023	DEBRAJ SAI SHIKHAR BEHERA	SUDHIR KUMAR MALLICK	//
		VS	VS	0
268	WP(C)/0003168/2023	THE STATE OF ODISHA BRAHMANANDA DAS	CHANDAN MISHRA	//
		VS	VS	0
269	WP(C)/0003169/2023	R.T.O.,CUTTACK MANGULI BEHERA	SUDHIR KUMAR MALLICK	//
		VS	VS	0
270	WP(C)/0003170/2023	STATE OF ODISHA BHAGIRATHI ROUT	CHANDAN MISHRA	//
		VS	VS	0
271	WP(C)/0003171/2023	R.T.O.,ANGUL SUNITA DHAL	SUDHIR KUMAR MALLICK	//
		VS	VS	0
272	WP(C)/0003172/2023	THE STATE OF ODISHA SARAT CHANDRA NAIK	RAMAKANTA SAHOO	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :01/02/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0003173/2023	STATE OF ODISHA BABULI PARIDA VS R.T.O.,CUTTACK	CHANDAN MISHRA VS	// // 0 //
274	WP(C)/0003174/2023	ADITYA UDYOG, BBSR VS STATE OF ODISHA	OM SWARUP VS	// 0 //
275	WP(C)/0003175/2023	P.RAM BABU VS THE PRESIDING OFICER LABOUR COURT, KORAPUT	GOPAL PRASAD JENA VS	// 0 //
276	WP(C)/0003176/2023	RABI SANKAR SAMANTROY VS THE PRINCIPAL SECY. TO GOVT. COMMERCE AND TRANSPORT DEPT.	GOPAL PRASAD JENA VS	// 0 //
277	WP(C)/0003177/2023	SUFYAN KHAN VS STATE OF ODISHA	DAYANIDHI MISHRA VS	// 0 //
278	WP(C)/0003178/2023	BIJAY KUMAR NANDA VS TAHASILDAR, BRAHMAGIRI	ANUP UDAYA SENAPATI VS	// 0 //
279	WP(C)/0003179/2023	KALINGA WARRIORS, CUTTACK VS THE COLLECTOR CUM DM, CUTTACK	PRABODHA CHANDRA NAYAK VS	// 0 //
280	WP(C)/0003180/2023	RAMAKANTA DAS VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
281	WP(C)/0003181/2023	SREE METALIKS LTD. VS TAX RECOVERY OFFICER-CUM-ADDL. R.T.O., BARBIL	KSHIROD KUMAR SAHOO VS	// 0 //
282	WP(C)/0003182/2023	ARUN KUMAR MISHRA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// 0 //
283	WP(C)/0003183/2023	RAMAKANTA SWAIN VS STATE OF ODISHA	AMIYA KUMAR MOHANTY VS	// 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :01/02/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0003184/2023	MANJULATA PATTANAİK VS STATE BANK OF INDIA, ANGUL BRANCH	HARAPRASAD PANDA VS	// 0 //
285	WP(C)/0003185/2023	MAHENDRA KUMAR MAHARANA VS GOURI MAHARANA	AMIYA KUMAR MOHANTY A VS	// 0 //
286	WP(C)/0003186/2023	KRUSHNA CHANDRA SAMAL VS STATE OF ODISHA	RAMANI KANTA PATTANAİK VS	// 0 //
287	WP(C)/0003187/2023	M/S. RKD TRIBENI JV VS EAST COAST RAILWAYS, BBSR	SIDHANT DWIBEDI VS	// 0 //
288	WP(C)/0003188/2023	ANITA CHOPDAR VS STATE OF ODISHA	BANAMALI SAHOO 1 VS	// 0 //
289	WP(C)/0003189/2023	BRAJA GOPAL DAS ADHIKARI VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY 2 VS	// 0 //
290	WP(C)/0003190/2023	KHETRA MOHAN PATTANAİK VS STATE OF ODISHA	SUBASH CHANDRA PRADHAN VS	// 0 //
291	WP(C)/0003191/2023	MRUTYUNJAYA SINGH VS R.T.O.,JHARSUGUDA	SYAMALENDU PATTNAİK VS	// 0 //
292	WP(C)/0003192/2023	SASHIKANTA KHANDAI VS UNION OF INDIA	DIPTIRANJAN MOHAPATRA VS	// 0 //
293	WP(C)/0003193/2023	RAJIB LOCHAN DALEI VS R.T.O.,CUTTACK	SYAMALENDU PATTNAİK VS	// 0 //
294	WP(C)/0003194/2023	ASHOK KUMAR SAHOO VS R.T.O.,CUTTACK	SYAMALENDU PATTNAİK VS	// 0 //
295	WP(C)/0003195/2023	M/S ORIENTAL ZIRCONIA	SOUMYA RANJAN MOHANTY	//

ORISSA HIGH COURT**FILING REPORT AS ON :01/02/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
296	WP(C)/0003196/2023	IREL (INDIA) LTD., MUMBAI PRINTINJALI GURU	SURJYA NARAYAN SAHU	//
		VS	VS	0
297	WP(C)/0003197/2023	STATE OF ODISHA MINHAZ KHAN	SYAMALENDU PATTNAIK	//
		VS	VS	0
298	WP(C)/0003198/2023	R.T.O.,JHARSUGUDA ODISHA GRAMYA BANK, IRC VILLAGE BRANCH	AUROVINDA MOHANTY	//
		VS	VS	0
299	WP(C)/0003199/2023	THE ADDL. PRINCIPAL SECY.,DIRECTORATE OF HORTICULTURE, BBSR JITENDRA KUMAR SAHOO	BHABANI SANKAR MISHRA	//
		VS	VS	0
300	WP(C)/0003200/2023	STATE OF ODISHA ODISHA GRAMYA BANK, IRC VILLAGE BRANCH	AUROVINDA MOHANTY	//
		VS	VS	0
301	WP(C)/0003201/2023	THE ADDL. PRINCIPAL SECY.,FOREST AND ENVIRONMENT DEPT. LALIT KUMAR GOPE	SYAMALENDU PATTNAIK	//
		VS	VS	0
302	WP(C)/0003202/2023	REGIONAL MANAGER, RBI, BBSR ODISHA GRAMYA BANK, IRC VILLAGE BRANCH	AUROVINDA MOHANTY	//
		VS	VS	0
303	WP(C)/0003203/2023	THE CHIEF ENGINEER, RWSS, BBSR SREE METALIKS LTD.	KSHIROD KUMAR SAHOO	//
		VS	VS	0
304	WP(C)/0003204/2023	TAX RECOVERY OFFICER-CUM-ADDL. R.T.O., BARBIL NILAMANI SWAIN	LAMBODAR PRADHAN	//
		VS	VS	0
305	WP(C)/0003205/2023	STATE OF ODISHA ODISHA GRAMYA BANK, IRC VILLAGE BRANCH	AUROVINDA MOHANTY	//
		VS	VS	0
306	WP(C)/0003206/2023	THE ADDL. PRINCIPAL SECY.,DIRECTORATEOF HIGHER EDUCATION, BBSR BENUDHAR SUTTAR	LAMBODAR PRADHAN	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :01/02/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		STATE OF ODISHA		//
307	WP(C)/0003207/2023	ODISHA GRAMYA BANK, IRC VILLAGE BRANCH	AUROVINDA MOHANTY	//
		VS	VS	()
		THE ADDL. PRINCIPAL SECY.,DIRECTORATE OF HORTICULTURE, BBSR		//
308	WP(C)/0003208/2023	PADMALOCHAN PARIDA	AVIJIT PATNAIK	//
		VS	VS	()
		STATE OF ODISHA		//
309	WP(C)/0003209/2023	SURESH KUMAR MEHER	RABINDRA KUMAR SAHOO	//
		VS	VS	()
		THE DIST. AND SESSIONS JUDGE, BARGARH		//
310	WP(C)/0003210/2023	MAHESWAR SAHU	DEBASIS TRIPATHY	//
		VS	VS	()
		STATE OF ODISHA		//
311	WP(C)/0003211/2023	M/S ORECHEM SOLUTION PVT. LTD., BBSR	UMESH CHANDRA BEHURA	//
		VS	VS	()
		JOINT COMMNR. OF STATE TAX APPEAL, BBSR		//
312	WP(C)/0003212/2023	NARESH KUMAR MOHAKUL	TIRTH KUMAR SAHU	//
		VS	VS	()
		STATE OF ODISHA		//
313	WP(C)/0003213/2023	ANNAPURNA PRADHAN	AMIYA KUMAR CHHATOI	//
		VS	VS	()
		STATE OF ODISHA		//
314	WP(C)/0003214/2023	M/S SARKAR IRON CRUSHER UNIT, KEONJHAR	SUPRATIK ACHARYA	//
		VS	VS	()
		STATE OF ODISHA		//
315	WPCRL/0000013/2023	RANJITA DHAL	MADAN MOHAN DAS	//0
		VS	VS	()
		STATE OF ODISHA		//
316	ABLAPL/0001197/2023	CHOTU @ SANGRAM SAHOO	ANIRUDHA DAS	DHENKANAL TOWN /56 /2023
		VS	VS	()
		STATE OF ODISHA		//
317	ABLAPL/0001198/2023	BAPU @ DAMODAR NAYAK	MAHES DAS	SORO /174 /2022
		VS	VS	()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :01/02/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	ABLAPL/0001199/2023	JANGYA PRAKASH@PRASAD RAJAGURU VS STATE OF ODISHA	PRAFULLA KUMAR MAHAPATRA VS	ATHGARH /257 /2019 () //
319	ABLAPL/0001200/2023	AKASH @ SARBESWAR SWAIN VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	SEA BEACH /27 /2023 () //
320	ABLAPL/0001201/2023	S. PRAKASH DORA VS STATE OF ODISHA	LAXMI CHARAN BEHERA VS	KHALLIKOTE /2 /2023 () //
321	ABLAPL/0001202/2023	B. RAJESH BEHERA @ RASHIL VS STATE OF ODISHA	ABINASH NAYAK VS	SEA BEACH /261 /2022 () //
322	ABLAPL/0001203/2023	ADITYA SUBUDHI @ BABUL VS STATE OF ODISHA	RAMDAS ACHARY VS	DHAULI PS /13 /2023 () //
323	ABLAPL/0001204/2023	JAGANNATH PRASAD BEHERA VS STATE OF ODISHA	D.P.JENA VS	SALIPUR /23 /2023 () //
324	ABLAPL/0001205/2023	TARACHAND YADAV VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	NAWAPARA /29 /2023 () //
325	ABLAPL/0001206/2023	NIRANJAN TRIPATHY VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /140 /2022 () //
326	ABLAPL/0001207/2023	ASHISA SAHU @ PANDA SAHU VS STATE OF ODISHA	LAXMI CHARAN BEHERA VS	KHALLIKOTE /2 /2023 () //
327	ABLAPL/0001208/2023	SUMATIPRASAD M. BAFNA VS STATE OF ODISHA	SUBHAM SHARMA VS	KHANDAGIRI P.S. /494 /2022 () //
328	ABLAPL/0001209/2023	RAHUL SHAH VS STATE OF ODISHA	SUBHAM SHARMA VS	KHANDAGIRI P.S. /494 /2022 () //
329	ABLAPL/0001210/2023	BISHNU BEHERA	HRUDANANDA MOHAPATRA	PURI SADAR /18 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :01/02/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
330	ABLAPL/0001211/2023	STATE OF ODISHA JAGANNATH DAS	SATYAJIT MOHAPATRA	// BHADRAK TOWN /477 /2022
		VS	VS	()
331	ABLAPL/0001212/2023	STATE OF ODISHA BISHNU CHARAN BISWAL	PRAMOD KUMAR SAHOO	// BALIANTA P.S. /3 /2023
		VS	VS	()
332	ABLAPL/0001213/2023	STATE OF ODISHA PRATAP SAMANTARAY @ PRATAP KUMAR SAMANTARAY	KODANDA KUMAR BHUYAN	// KHANDAPARA /50 /2022
		VS	VS	()
333	ABLAPL/0001214/2023	STATE OF ODISHA KALANDI NAYAK @ KALKI NAYAK	AMULYA RATNA PANDA	// BINJHARPUR /700 /2022
		VS	VS	()
334	ABLAPL/0001215/2023	STATE OF ODISHA MAHENDRA BEDANTA	SARADA PRASAD DASH	// KHAIRA /15 /2023
		VS	VS	()
335	ABLAPL/0001216/2023	STATE OF ODISHA SAMIR MOHAMED @ MOHAMMAD SAMIR	SOBHAN PANIGRAHI	// DHENKANAL TOWN /659 /2022
		VS	VS	()
336	ABLAPL/0001217/2023	STATE OF ODISHA PRAKASH KHUNTIA	SUBHENDU KUMAR DAS	// BADAMBADI /397 /2022
		VS	VS	()
337	ABLAPL/0001218/2023	STATE OF ODISHA BAPAN SARKAR	HARIPAD MOHANTY	// K.NUAGOAN /30 /2020
		VS	VS	()
338	ABLAPL/0001219/2023	STATE OF ODISHA MUKTIKANTA BEHERA	PRADEEP KUMAR DAS	// / /0
		VS	VS	()
339	ABLAPL/0001220/2023	STATE OF ODISHA BIKRAM @ DHIREN KUMAR BEHERA	AMIT KUMAR NATH	// / /0
		VS	VS	()
340	ABLAPL/0001221/2023	STATE OF ODISHA ANUP KUMAR TARIA	BIJAYA KUMAR RAGADA	// SAMBALPUR TOWN /460 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :01/02/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	ABLAPL/0001222/2023	STATE OF ODISHA SINDHU KHAN @ AJAD MAHAMAD VS	SURYAKANTA DWIBEDI VS	// RANPUR /23 /2023 ()
342	ABLAPL/0001223/2023	STATE OF ODISHA BABULA KANHAR VS	ASWINI KUMAR KARMI VS	// ATHAMALLIK /8 /2023 ()
343	ABLAPL/0001224/2023	STATE OF ODISHA RASMI RANJAN PATALASINGH VS	BIBHU PRASAD CHHUALSINGH VS	// DELANGA /24 /2023 ()
344	ABLAPL/0001225/2023	STATE OF ODISHA BIPIN MALIK @ BIPIN KUMAR MALIK VS	DEBASIS MISHRA VS	// SUKINDA /3 /2023 ()
345	ABLAPL/0001226/2023	STATE OF ODISHA DEBASISH BEHERA VS	ARUN KUMAR DAS VS	// DHENKANAL TOWN /58 /2023 ()
346	ABLAPL/0001227/2023	STATE OF ODISHA KHAGESWAR PAL VS	PRASANNA KUMAR PANDA (3) VS	// DEOGARH /43 /2023 ()
347	ABLAPL/0001228/2023	STATE OF ODISHA GUNU @ PRADEEP KUMAR MISHRA VS	AMIT KUMAR NATH VS	// ANGUL TOWN /56 /2023 ()
348	ABLAPL/0001229/2023	STATE OF ODISHA SHANKAR BHOI @ ABINASH BHOI VS	SUSANTA KUMAR BARAL VS	// MANCHESWAR P.S. /6 /2023 ()
349	ABLAPL/0001230/2023	STATE OF ODISHA SANKAR MUNDA VS	DEBASIS MISHRA VS	// BAMBARI /2 /2023 ()
350	ABLAPL/0001231/2023	STATE OF ODISHA SIMADRI AKHIL VS	RAJALAXMI BISWAL VS	// PARLAKHEMUNDI /136 /2022 ()
351	ABLAPL/0001232/2023	STATE OF ODISHA SATYABADI SAHOO @ SUNIL VS	SURYANARAYAN BISWAL VS	// BANKI /243 /2017 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :01/02/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	ABLAPL/0001233/2023	FEROZ KHAN VS STATE OF ODISHA	SUSAMPAD HOTA VS	LALBAG /292 /2022 () //
353	ABLAPL/0001234/2023	KRUSHNA CHANDRA NAYAK VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	KUJANGA /50 /2023 () //
354	ABLAPL/0001235/2023	KUNU SAHU VS STATE OF ODISHA	SUBHRANSHU DASH VS	KESINGA /30 /2023 () //
355	ABLAPL/0001236/2023	MONU@SUSANTA DAS VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	SAMBALPUR TOWN /473 /2022 () //
356	ABLAPL/0001237/2023	SATYANARAYAN TRIPATHY VS STATE OF ODISHA(VIG.)	CHINMAYA MOHANTY VS	BHUBANESWAR VIGILANCE /33 /2022 () //
357	ABLAPL/0001238/2023	SHAMBHU MUNDA VS STATE OF ODISHA	RAMAKANTA SAHOO VS	KEONJHAR SADAR /35 /2023 () //
358	ABLAPL/0001239/2023	JAGANATHA PRADHAN VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	CHAULIAGANJA /19 /2023 () //
359	ABLAPL/0001240/2023	MANOJ GOCHHAYAT VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	CHOUDWAR /544 /2022 () //
360	ABLAPL/0001241/2023	ANIKET BALABANTRAY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	NAYAPALLI P.S. /772 /2022 () //
361	ABLAPL/0001242/2023	RAJKISHORE MALLIK @ MALLICK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	AIR FIELD P.S. /99 /2019 () //
362	ABLAPL/0001243/2023	JAGU SAHU VS STATE OF ODISHA	SUBHRANSHU DASH VS	KESINGA /30 /2023 () //
363	ABLAPL/0001244/2023	BRAHMANANDA BEHERA	AMIT KUMAR NATH	/ /0

ORISSA HIGH COURT

FILING REPORT AS ON :01/02/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS STATE OF ODISHA	VS	0 //

ORISSA HIGH COURT

MISC CASES FILED on :01/02/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	1/2023 GCRLA/33/2011	STATE-MP	SCVIG
2	5/2023 CRP/6/2023	M/S. SHRUTI INN PVT. LTD.-MP	SIDHART MISHRA
3	9/2023 ARBA/14/2020	CHIEF ENGINEER (EZ II), CENTRAL PUBLIC WORKS DEPTM	MP.K.PARHI
4	11/2023 JCRLA/28/2016	RAJENDRA MAHAKUD-MP	M/S JYOTSNA RANI TRIPATHY, MR. NIRANJAN PAND
5	12/2023 JCRLA/28/2016	RAJENDRA MAHAKUD-MP	M/S JYOTSNA RANI TRIPATHY, MR. NIRANJAN PAND
6	15/2023 WPC(OAC)/3031/2018	BHOLANATH SETHI-MP	M/S PRASHANTA KUMAR DAS,B.BISWAL
7	17/2023 STREV/5/2023	M/S. MAS DURGA FLOUR MILLS PVT.LTD.-MP	UMESH CHANDRA BEHURA
8	18/2023 STREV/5/2023	M/S. MAS DURGA FLOUR MILLS PVT.LTD.-MP	UMESH CHANDRA BEHURA
9	27/2023 CONTC/2635/2022	PURNIMARANI JENA-MP	
10	28/2023 CONTC/1184/2022	IRON TRIANGLE LTD. (BACKBONE ENTERPRISES LTD.)-M	MIKRAM KESHARI MOHANTY
11	34/2023 RPFAM/11/2023	PRADEEP KUMAR MOHANTY @ BULU-MP	DEBASNAN DAS
12	34/2023 RVWPET/25/2023	BIJAN KUMAR JENA-MP	ADV.
13	35/2023 CRLMP/2568/2022	LIPI JENA-MP	
14	35/2023 RVWPET/26/2023	BARAPADA SCHOOL OF ENGINEERING AND TECHNOLOG	ASWINI PATNAIK
15	36/2023 RVWPET/26/2023	BARAPADA SCHOOL OF ENGINEERING AND TECHNOLOG	ASWINI PATNAIK
16	46/2023 MATA/37/2023	RANJULATA DAS@DUTTA-MP	SOMANATH NANDA
17	55/2023 TRP(C)/465/2022	SUBHALAXMI DEO-MP	KARTIK CHANDRA TRIPATHY
18	56/2023 TRP(C)/48/2023	MITALI ROUTRAY-MP	AJIT CHANDRA MOHAPATRA
19	57/2023 TRP(C)/49/2023	SUSAMA PUTY-MP	DILIP KUMAR MISRA
20	70/2023 CRLREV/411/2021	BHAGABAN BEHERA-MP	
21	71/2023 CRLREV/53/2023	LUINA PRADHAN-MP	SUSANTA KUMAR TRIPATHY
22	72/2023 CRLREV/54/2023	SANJAY KUNDU @ SANJAY KUMAR KUNDU-MP	ANJAN KUMAR BISWAL
23	73/2023 CRLREV/54/2023	SANJAY KUNDU @ SANJAY KUMAR KUNDU-MP	ANJAN KUMAR BISWAL
24	74/2023 CRLREV/54/2023	SANJAY KUNDU @ SANJAY KUMAR KUNDU-MP	ANJAN KUMAR BISWAL
25	77/2023 FAO/38/2020	BHIKARI KANHAR@KANRA-MP	KISHOR KUMAR MOHANTY
26	78/2023	D.M.,NATIONAL INSURANCE CO. LTD.-MP	B.N.UDGATA

27	FAO/53/2023 79/2023	D.M.,NATIONAL INSURANCE CO. LTD.-MP	B.N.UDGATA
28	FAO/53/2023 80/2023	MANAGER LEGAL,ORIENTAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
29	FAO/26/2023 81/2023	D.M,M/S. ORIENTAL INSURANCE COMPANY LTD.-MP	SOMNATH ROY
30	FAO/54/2023 91/2023	BAURIBANDHU SAMANTARA-MP	MANMAYA KUMAR DASH
31	RSA/33/2023 92/2023	BAURIBANDHU SAMANTARA-MP	MANMAYA KUMAR DASH
32	RSA/33/2023 93/2023	MANGULU CH.NAHAK-MP	M/S.DARPAHARI DHAL
33	RSA/338/2016 94/2023	MANGULU CH.NAHAK-MP	M/S.DARPAHARI DHAL
34	RSA/338/2016 95/2023	MANGULU CH.NAHAK-MP	M/S.DARPAHARI DHAL
35	RSA/338/2016 96/2023	MANGULU CH.NAHAK-MP	M/S.DARPAHARI DHAL
36	RSA/338/2016 97/2023	MANGULU CH.NAHAK-MP	M/S.DARPAHARI DHAL
37	RSA/338/2016 98/2023	MANGULU CH.NAHAK-MP	M/S.DARPAHARI DHAL
38	RSA/338/2016 99/2023	MANGULU CH.NAHAK-MP	M/S.DARPAHARI DHAL
39	RSA/338/2016 100/2023	LURU MEHER-MP	BHASKAR CHANDRA PANDA
40	RSA/35/2023 101/2023	HRUDANANDA MOHANTA-MP	KARUNAKAR NAYAK
41	RSA/36/2023 115/2023	RAGHUNATH MAJHI-MP	AMIT PRASAD BOSE
42	CMP/113/2023 116/2023	ANAM CHARAN MAJHI-MP	LAKSHMAN MISHRA
43	CMP/114/2023 117/2023	SARAT CHANDRA BISWAL-MP	DWARIKA PRASAD MOHANTY
44	CMP/115/2023 118/2023	BIJAYALAXMI SAMAL-MP	DEEPALI MOHAPATRA
45	CMP/117/2023 119/2023	ADALA ANNA PURNA PRADHAN-MP	BIBEKANANDA BHUYAN
46	CMP/118/2023 120/2023	BASANTI MANDAL-MP	DEBASIS TRIPATHY
47	CMP/119/2023 127/2023	DAMODAR SAHU-MP	
48	MACA/241/2016 128/2023	SANJUKTA NAYAK-MP	
49	MACA/125/2014 129/2023	THE DIVISIONAL MANAGER, UNITED INDIA INSURANCE CO. LTD.-MP	
50	MACA/77/2021 130/2023	THE MANAGER, T.P.HUB, UNITED INDIA INSURANCE CO. LTD.-MP	
51	MACA/235/2022 180/2023	TOFAN @ PRAMODA KUMAR SAHOO-MP	BIPIN KUMAR NAYAK
52	BLAPL/512/2023 181/2023	JITENDRA UTHANSING-MP	JUGALA KISHORE PANDA
53	BLAPL/12803/2022 182/2023	SIBU @ SUSHIL KUMAR SAHANI-MP	
54	BLAPL/12305/2022 183/2023	GUDDU KUMAR @ GUDDU KUMAR SHA-MP	
55	BLAPL/7195/2022 184/2023	CHHOTU @ ASHIS MANTRY-MP	MANAS RANJAN KHATUA
56	BLAPL/12256/2022 185/2023	NAMISH YADAV @ NAMISH KUMAR YADAV-MP	
57	BLAPL/1262/2022 186/2023	SHAIK SIRAJ-MP	
	BLAPL/5943/2022		

58	270/2023 CRLA/50/2023	VENKETACHARI SAMPATH-MP	TRILOCHAN PANIGRAHI
59	271/2023 CRLA/124/2023	JITENDRA KUMAR DAS @ JITU-MP	ASUTOSH SAHOO
60	272/2023 CRLA/129/2023	BHASKAR SAHOO-MP	BIRAJA PRASANNA DAS
61	273/2023 CRLA/129/2023	BHASKAR SAHOO-MP	BIRAJA PRASANNA DAS
62	274/2023 CRLA/87/2023	PRADEEP KUMAR ROUT-MP	DEBASIS SARANGI
63	275/2023 CRLA/407/2014	GUNANIDHI JENA@GUNIA-MP	M/S.BRAJABANDHU BISWAL, A.K.DALAI
64	276/2023 CRLA/619/2021	SHANKAR SAHU@SHANKARSHAN-MP	BHARAT BHUSAN ROURAY
65	277/2023 ABLAPL/10862/2019	MADHU RAM PUJARI-MP	
66	277/2023 CRLA/388/2019	PRAMOD SAHOO-MP	M/S.DEVASHIS PANDA
67	278/2023 CRLA/1107/2022	SAGAR PRADHAN@BABU-MP	SOMANATH SATAPATHY
68	278/2023 ABLAPL/9939/2019	SK.RAJU@SK.TIPU SULTAN-MP	BISWAJIT NAYAK
69	279/2023 CRLA/875/2022	BIJAYA KUMAR SAHU-MP	NRUSINGHA NANDA MAHAPATRA
70	279/2023 ABLAPL/12901/2022	LINGARAJ JAL-MP	
71	280/2023 ABLAPL/47/2023	SUKHENDRA RAY-MP	
72	280/2023 CRLA/875/2022	BIJAYA KUMAR SAHU-MP	NRUSINGHA NANDA MAHAPATRA
73	281/2023 CRLA/468/2015	BAIRI MURALI-MP	M/S.RAMESH AGARWAL
74	281/2023 ABLAPL/14388/2022	ANIL KUMAR PARIDA-MP	
75	282/2023 CRLA/449/2017	AMIT KU.BARIHA-MP	M/S.BIJAYA KUMAR RAGADA
76	282/2023 ABLAPL/12326/2022	SABITA DEI-MP	
77	283/2023 ABLAPL/16106/2022	BIPIN @ BAPIN SAHOO-MP	
78	283/2023 CRLA/375/2015	MD.SAJA@MD.SAJID-MP	M/S.DEBASNANA DASH
79	284/2023 CRLA/132/2023	BASISTA @ BASHISTHA DEHURY-MP	SATYAJIT MOHAPATRA
80	284/2023 ABLAPL/16114/2022	KAILASH SAHOO @ KAILASH CHANDRA SAHOO-MP	
81	285/2023 ABLAPL/16415/2022	BHOLA @ SUSANTA KUMAR BHOI-MP	
82	286/2023 ABLAPL/16413/2022	AKSHAYA KUMAR NAYAK-MP	
83	287/2023 ABLAPL/146/2023	BUTUN MOHAPATRA @ BUTUN @ SAHIL DEHURY-MP	
84	288/2023 ABLAPL/1659/2022	SURENDRA KUMAR-MP	
85	289/2023 ABLAPL/16525/2022	SURESH MAHANTA-MP	
86	290/2023 ABLAPL/16592/2022	MAHESWAR SAHOO-MP	SUNIL KUMAR PANDA
87	336/2023 WA/1402/2022	PITAMBAR ROUT-MP	GYANA RANJAN SETHI
88	337/2023 WA/137/2023	RAMESH CHANDRA SAHOO-MP	SAMIR KUMAR DAS
89	338/2023	KALPANA SAHOO-MP	DINESH KUMAR PATRA

90	WA/139/2023 339/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
91	WA/140/2023 340/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
92	WA/140/2023 341/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
93	WA/140/2023 342/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
94	WA/141/2023 343/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
95	WA/141/2023 344/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
96	WA/141/2023 345/2023	STATE OF ODISHA-MP	H.M.DHAL, A.G.A.
97	WA/142/2023 346/2023	STATE OF ODISHA-MP	H.M.DHAL, A.G.A.
98	WA/142/2023 402/2023	KRUSHNA CHANDRA PARIDA-MP	UNMESH CHANDRA JENA
99	CRLMC/577/2023 403/2023	CHANCHALA BARAI-MP	DEBASHIS NANDA
100	CRLMC/450/2023 404/2023	SATYAJIT DASH-MP	SANJIB MOHANTY
101	CRLMC/2697/2022 405/2023	MADHUSUDAN PRADHAN-MP	DEEPAK KUMAR MOHAPATRA
102	CRLMC/461/2023 406/2023	MADHUSUDAN PRADHAN-MP	DEEPAK KUMAR MOHAPATRA
103	CRLMC/463/2023 407/2023	SUNIL KUMAR SWAIN-MP	DEEPAK KUMAR MOHAPATRA
104	CRLMC/462/2023 408/2023	SARBESWAR BEHERA-MP	JYOTIRMAYA SAHOO
105	CRLMC/578/2023 409/2023	BIJAYA MAHARANA-MP	M/S.SUSHANTA KU.MISHRA
106	CRLMC/2208/2019 410/2023	ANTARYAMI DAS-MP	SANTOSH KUMAR MOHAPATRA
107	CRLMC/579/2023 411/2023	ANTARYAMI DAS-MP	SANTOSH KUMAR MOHAPATRA
108	CRLMC/579/2023 412/2023	SUBHARANSHU SEKHAR UDGATA-MP	DEVASHIS PANDA
109	CRLMC/70/2023 413/2023	ANDREW R. COBB-MP	DR.BINOD KUMAR MISHRA
110	CRLMC/582/2023 414/2023	PRAVATA KUMAR TRIPATHY-MP	HEMANT KUMAR MUND
111	CRLMC/586/2023 415/2023	DILLIP KUMAR PADHI-MP	PRADOSH KUMAR DAS
112	CRLMC/589/2023 416/2023	PRITI JAIN-MP	PRAVASH CH JENA
113	CRLMC/590/2023 417/2023	JAYANTI KORKARIA-MP	TUKUNA KUMAR MISHRA
114	CRLMC/591/2023 418/2023	MIKHAIL BEERO-MP	
115	CRLMC/52/2023 419/2023	LINGARAJ SAHOO-MP	BHABANI SANKAR DAS
116	CRLMC/593/2023 420/2023	BISWAJIT@BISWAJIT KHILAR-MP	DEBASIS TRIPATHY
117	CRLMC/594/2023 421/2023	ASHOK KUMAR PANDA-MP	SARATHI JYOTI MOHANTY
118	CRLMC/595/2023 422/2023	HEMANTA KUMAR SWAIN-MP	BINAYA KUMAR MOHANTY
119	CRLMC/596/2023 423/2023	TAPAN KUMAR MALLICK@HADA-MP	BINAYA KUMAR MOHANTY
120	CRLMC/597/2023 424/2023	MANAS RANJAN NAYAK-MP	LALITENDU MISHRA
	CRLMC/598/2023		

121	1359/2023 WP(C)/3069/2023	GAGAN BIHARI NANDA-MP	SUBRAT SATPATHY
122	1360/2023 WP(C)/3070/2023	JEETENDRA SABAR-MP	BIPIN KUMAR NAYAK
123	1361/2023 WP(C)/2517/2023	KASHVI INTERNATIONAL PVT. LTD., BBSR-MP	
124	1362/2023 WP(C)/3075/2023	KSHITISH KUMAR SETHI-MP	JANGYA PRAKASH PARIDA
125	1363/2023 WP(C)/22263/2010	AJAYA KU.PANI-MP	
126	1364/2023 WP(C)/13879/2022	SURAJ KUMAR PATEL-MP	
127	1365/2023 WP(C)/18641/2022	ABDUL KASIM SHAIKH @ SK. ABDUL KASIM-MP	
128	1366/2023 WP(C)/25873/2022	RIDA INFRA PRIVATE LIMITED COMPANY, BBSR-MP	SARAT CHANDRA DASH
129	1367/2023 WP(C)/25873/2022	RIDA INFRA PRIVATE LIMITED COMPANY, BBSR-MP	SARAT CHANDRA DASH
130	1368/2023 WP(C)/5860/2020	DILIP RANJAN NAYAK-MP	
131	1369/2023 WP(C)/2438/2023	RABINDRA NATH SAMAL-MP	
132	1370/2023 WP(C)/34660/2022	UTKAL CHAMBER OF COMMERCE AND INDUSTRY LTD. BBSR-MP	BISRUP KUMAR PATTNAIK
133	1371/2023 WP(C)/3102/2023	M/S. UMA MAHESWAR ASSOCIATES, BERHAMPUR-MP	GOUTAM LENKA
134	1372/2023 WP(C)/3104/2023	BIJAYA KUMAR BEHERA-MP	DURGESH NARAYAN RATH
135	1373/2023 WP(C)/554/2023	ANUBHAV MOHANTY-MP	SASWAT KUMAR ACHARYA
136	1374/2023 WP(C)/3111/2023	PRATAP CHANDRA PATRA-MP	NIRANJAN LENKA
137	1375/2023 WP(C)/31273/2022	KANAK BASTIA-MP	SUSANTA KUMAR PRADHAN 2
138	1376/2023 WP(C)/3118/2023	BINAYA KUMAR PANIGRAHI-MP	SIBANARAYAN BISWAL
139	1377/2023 WP(C)/3120/2023	DR. UMA SHANKAR MISHRA-MP	SIBANARAYAN BISWAL
140	1378/2023 WP(C)/3122/2023	DWARIKANATH BAGHEL-MP	BITAS KUMAR SWAIN
141	1379/2023 WP(C)/35237/2022	SRI GANESH SPONGE IRON PVT. LTD., KEONJHAR-MP	TANMAY MISHRA
142	1380/2023 WP(C)/35236/2022	SRI GANESH SPONGE IRON PVT. LTD., KEONJHAR-MP	TANMAY MISHRA
143	1381/2023 WP(C)/35818/2022	GANESH SPONGE IRON PVT. LTD., KEONJHAR-MP	TANMAY MISHRA
144	1382/2023 WP(C)/1644/2010	PRADEEP KU.PATRA-MP	
145	1383/2023 WP(C)/3130/2023	DEEPAK KUMAR PARIDA-MP	SHISHIR KU. ROUSTRAY
146	1384/2023 WP(C)/3140/2023	SKD ASSOCIATES, CUTTACK-MP	GOPABANDHU MISHRA
147	1385/2023 WP(C)/3142/2023	NILAKANTHA BEHERA-MP	ABHILASH MISHRA
148	1386/2023 WP(C)/3143/2023	KRISHNA SINGH-MP	UPASANA BAL
149	1387/2023 WP(C)/3144/2023	S.K.D ASSOCIATES, CUTTACK-MP	GOPABANDHU MISHRA
150	1388/2023 WP(C)/3155/2023	M/S C.P.MOHANTY-MP	SUKANTA KUMAR DALAI
151	1389/2023 WP(C)/3163/2023	DILLIP KUMAR MAHANA-MP	LAXMIKANTA MOHANTY
152	1390/2023	ADITYA UDYOG, BBSR-MP	OM SWARUP

153	WP(C)/3174/2023 1391/2023	SUFIYAN KHAN-MP	DAYANIDHI MISHRA
154	WP(C)/3177/2023 1392/2023	KALINGA WARRIORS, CUTTACK-MP	PRABODHA CHANDRA NAYAK
155	WP(C)/3179/2023 1393/2023	RAMAKANTA SWAIN-MP	AMIYA KUMAR MOHANTY
156	WP(C)/3183/2023 1394/2023	MANJULATA PATTANAİK-MP	HARAPRASAD PANDA
157	WP(C)/3184/2023 1395/2023	MAHENDRA KUMAR MAHARANA-MP	AMIYA KUMAR MOHANTY A
158	WP(C)/3185/2023 1396/2023	M/S. RKD TRIBENI JV-MP	SIDHANT DWIBEDI
159	WP(C)/3187/2023 1397/2023	ANITA CHOPDAR-MP	BANAMALI SAHOO 1
160	WP(C)/3188/2023 1398/2023	M/S ORIENTAL ZIRCONIA-MP	SOUMYA RANJAN MOHANTY
161	WP(C)/3195/2023 1399/2023	SREE METALIKS LTD.-MP	KSHIROD KUMAR SAHOO
162	WP(C)/3181/2023 1400/2023	PADMALOCHAN PARIDA-MP	AVIJIT PATNAİK
163	WP(C)/3208/2023 1401/2023	SURESH KUMAR MEHER-MP	RABINDRA KUMAR SAHOO
164	WP(C)/3209/2023 1402/2023	SREE METALIKS LTD.-MP	KSHIROD KUMAR SAHOO
165	WP(C)/3203/2023 1403/2023	MAHESWAR SAHU-MP	DEBASIS TRIPATHY
	WP(C)/3210/2023		